

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


CORAM: HON'BLE K. ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL

CORAM: HON'BLE BINOD KUMAR SINHA- MEMBER JUDICIAL

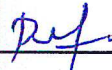
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.758/9/HDB/2019
NAME OF THE COMPANY	Gati-Kintetsu Express Pvt Ltd
NAME OF THE PETITIONER(S)	Suvidha Movers Pvt Ltd
NAME OF THE RESPONDENTS(S)	Gati-Kintetsu Express Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature
Kumil Sabro	PCS	9711420701	

Counsel for Respondent(s):

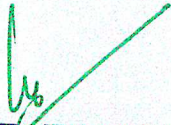
Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature
A. Venkatesh Pramod malini	Adv.	8008856187	

**ORDER**

PCS for the Operational Creditor present and filed rejoinder. Copy of the rejoinder is furnished to the other side. Counsel for the Respondent present and prayed time for making submissions stating that the senior counsel could not attend today due to personal inconvenience. At his request matter adjourned. Put up the matter on 17.03.2020.

  
**MEMBER TECHNICAL**

Santi

  
**MEMBER JUDICIAL**